

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 256 of 2012

Dated: 23rd January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Nava Bharat Ventures Ltd.

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission
& Anr.

....Respondent(s)

Counsel for the Appellant(s):

Mr. R.M. Patnaik
Mr. Dhananjaya Mishra

Counsel for the Respondent(s) :

Mr. Rutwik Panda for R.1
Mr. R.K. Mehta,
Mr. Antaryami Upadhyay for R.2

ORDER

Mr. R.K. Mehta appearing for Respondent No.2 is seeking some more time for filing the reply. Accordingly, he is directed to file the same on or before 18.02.2013 after serving copy on the other side.

Post the matter on **19.02.2013.**

(Rakesh Nath)
Technical Member
ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson